Grants under PMRY to Himachal **Pradesh**

828. SHRI ANIL SHARMA; Will the Miniver of INDUSTRY be pleased to state:

- (a) the quantum of grants allotted to Himachal Pradesh under the PMRY, district-wise:
- (b) the number of youth who have benefited from these grants; and
- (e) the steps being taken by Government to enhance the corpus of fund for Himachal Pradesh?

THE MINISTER OF **INDUSTRY** (SHRI SIKANDER BAKHT): (a) to (c) Under Prime Minister's Rozgar Yojana, the allocates physical Central Government targets assist educated unemployed to youth in the setting up of micro enterprises. State Governments further allocate The district-wise targets to their districts. The Central Government provides funds for training and for operational purposes etc. to the State Governments in accordance with the. progress of the scheme in the.State.

The

funds

released/authorised to

Himachal Pradesh for the programme years 1996-97, 1997-98 & 1998-99 (up to November, 1998) are Rs. 12.92 lakhs, Rs. 25.15 lakhs and Rs. 4.41 lakhs (up to November, 1998) respectively. district-wise physical targets for 1996-97, 1997-98 & 1998-99 as well as district-wise (Sanctions achievements. and disbursements) for 1996-97, 1997-98 and 1998-99 (up to October, 1998) for Himachal

Pradesh are given in the enclosed statement.

Under Prime Minister's Rozgar Yojana the beneficiary has to bring a margin of 5%, Central Subsidy @ 15% subject to a ceiling of Rs. 7,500/- is admissible, the rest is loan from the banks. Projects up to Rs. 1 lakh for individuals can be financed. The major part of the central funds, are for subsidy and are released to the Reserve Bank of India. These funds are passed on to the individual beneficiaries through the implementing banks.

District-wise release of funds is not maintained/monitored centrally.

Statement

[7 DEC, 1998]

District-wise targets, sanctions and disbuntmtni for 1996-97, 1997-98 md 1998-99 (up to October, 19981 underPrime Minister's Rozgar Yojana

As reported by the Slate Government

SI.	Name of		1995-97				1997-98		1998-99 (Up io		
									October. 1998)		
No.	the District										
		Target	Sanctio	*Dis	Target	Sanctio	Disburs	Target	Sanctio	Disbur	
		(Nos.)	by (Nos.)	bursc- ment by (Nos.)	(Nos.)	by (Nos.)	ment by banks (Nos.)	(Nos)	by (Nos.)	ment banks (Nos.)	
1,	Bilaspur	120	130	161	140	162	122	210	71	26	
2.	Chamba	130	116	100	120	107	67	180	23	14	
3.	Hamirpur	150	173	170	170	180	159	260	66	44	
4.	Kanera	480	511	391	490	469	370	740	192	135	
5.	Kullu	120	131	96	130	62	65	200	!0	7	
6.	Kmnaur	20	27	27	30	31	31	50	14	10	
7.	Lahau! Spiti	10	13	13	15	13	13	30	i	3	
8.	Mandi	320	375	377	360	374	325	540	82	75	
9.	Shimla	240	310	285	250	250	250	380	67	56	
10.	Solan	190	223	211	225	250	250	350	47	33	
11.	Sirmaur	160	213	233	190	210	129	290	53	26	
12.	1.'na	160	183	137	180	207	165	270	59	38	
	TOTAL	2100	2405	2201	2308	2315	1946	3500	687	467	

^{*} Disbursement by banks for the year 1996-97 also includes some disbur-*me,ns for cases sanctioned by basics during 1995-96.